

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:368

ANSWERED ON:22.07.2015

CTET

Hemamalini Smt.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether after the mass failure of Class IX students in different Government schools, Government has decided to test the teaching skills of those teaching the students;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make it mandatory for the teachers to clear the Central Teachers Eligibility Test (CTET); and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a) and (b): Education, being a subject in the concurrent List of the Constitution, and the majority of Schools being under the jurisdiction of the State Governments, it is for the respective State/Union Territory Governments to take appropriate steps in the matter.

(c) and (d): In exercise of powers conferred under Section 23(1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, Central Government notified National Council for Teachers Education (NCTE) as academic authority to lay down the minimum qualifications required for a person to be appointed as a teacher. Accordingly, NCTE vide its notifications dated 23.08.2010 prescribed the minimum qualifications for a person to be eligible as a teacher for classes I to VIII Passing of Teacher Eligibility Test (TET), conducted by appropriate Government, is one of the eligibility criteria.

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